

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 640 OF 2005

BEFORE THE REGISTRAR M.P. BHADRAN

ASHOK SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.

Date: 04/02/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Jagjit Singh Chhabra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Service of Notice of Lodgment of Petition of Appeal is complete but there is no appearance for the respondent. Original records from the trial court and High Court have been received. Appellant has filed additional documents. The appeal is ready for listing.

(M.P.BHADRAN)

Registrar

SK